

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 30th January, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 26 of 2009 &
I.A. No. 303 of 2012**

Southern Electricity Supply Co. of Orissa Ltd. ...Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Buddy Ranganadhan &
Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. B.K. Nayak
Mr. Rutwik Panda for R.1**

**Appeal No. 27 of 2009 &
I.A. No. 302 of 2012**

Western Electricity Supply Co. of Orissa Ltd. ...Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Buddy Ranganadhan &
Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. B.K. Nayak
Mr. Rutwik Panda for R.1**

**Appeal No. 28 of 2009 &
I.A. No. 301 of 2012**

North Eastern Electricity Supply Co. of Orissa Ltd. ...Appellant (s)

Versus

Orissa Electricity Regulatory Commission & Ors. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Buddy Ranganadhan &
Mr. Hasan Murtaza**

**Counsel for the Respondent(s): Mr. B.K. Nayak
Mr. Rutwik Panda for R.1**

ORDER

The learned counsel for the Appellant has finished his arguments in all these Appeals.

Post the matters for reply submissions of the Respondents on **20.02.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt